

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/18/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Dharani Finance Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) of IBC 2016 R/w Rule 12(2) of IBBI

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**ORDER**

Mr. Satish Parasaran, Advocate represents for Applicant and Mr. Vijay Narayan, Senior Advocate represents for Respondent / Resolution Professional through video conferencing platform.

The parties are permitted to file their written submissions, if any, on or before 2<sup>nd</sup> July 2021.

Heard, **Order stands reserved.**

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)